

Statement of Immovable Property Return for the year 2010 (as on 01.01.2011)

1. Name of Officer (in full) and service Om Parkash Bagai 2. Cadre ILS
to which the officer belongs

3. Present post held : Deputy Legal Advisor 4. Present Pay _____

Name of District, Sub-Division, Taluk & Village or City in which property is situated (full location & postal address)	Name & Details of Property, Housing lands and other buildings	Cost of construction/ Acquisition (and year when purchased) including of land in case of house	Present value *	If not in own name, state in whose name held & his/her relationship to the Govt. servant	How acquired, whether purchase, lease**, mortgage, inheritance, gift or otherwise with date of acquisition & name with details of person(s) from whom acquired	Annual income from the property	Remarks
1 Baba Kund Old Court Road, Naraina, Delhi. Pin Haryana	2 Constructed House with Six Rooms	3 Purchased in 1988-89 Rs. 45,000/-	4 Nearly Rs. 15,000/-	5	6 Purchased by my brother Nidhi Jointly in 1988-89 namely Om. Ram Gopal - B Sh. Beenu - B from my name. Om. Sat Narayan Agarwal	7	8 —

Signature : [Signature]
Name: O.P. Bagai
Designation: Dy. Legal Advisor
Date: 23.5.11

Note : Please read the notes overleaf before filling up the Form.

[Signature]
23/5/11